

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.07.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4518 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Institute of Instrumentation & Media Science & Ors. Vs. Sudha Sarma	Aman Varma
2.	I.A. No. 4519 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Srei Multiple Asset Investment Trust Vs. Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Tejaswi Bhanu
3.	I.A. No. 4549 of 2026 in Comp. App. (AT) No. ____ of 2026	Grant Thornton Bharat LLP Vs. Terra Infra Development Ltd. & Ors.	Anuj Lakhotiya
4.	I.A. No. 4551 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Shambhu Technology Services Pvt. Ltd. Vs. OFB Tech Pvt. Ltd.	Damandeep Singh Bhalla
5.	I.A. No. 4552 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	JSEL Securities Ltd. Vs. Manohar Builder and Developer Pvt. Ltd.	Arpit Goel
6.	I.A. No. 4553 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	IDBI Bank Limited Vs. Chetan Shrimanker	Parthiv J. Mehta
7.	I.A. No. 4649 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Anju Agarwal Erstwhile Interim Resolution Professional Alpine Realtech Private Limited Vs. Savfab Developers Private Limited and Ors.	Ashutosh Maurya

8.	I.A. No. 4650 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Suhail Salim Sumar Suspended Partner Sumarrow Impex LLP Vs. Drip Capital Inc & Anr.	Manu Bansal
9.	I.A. No. 4651 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Dilip Yadav Vs. Chaya Gupta Resolution Professional of JSM Devcon Pvt. Ltd. & Anr	Chiranjeev Saboo
10.	I.A. No. 4658 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Himanshu Shantilal Valia Vs. Bank of Maharashtra	Eshna Kumar
11.	I.A. No. 4667 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bank of Baroda Vs. Prמוד Agarwal	Sougat Sinha
12.	I.A. No. 4670 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bank of Baroda Vs. Arun Goel	Sougat Sinha

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